

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 5th December, 2013

No. 251 / A : The following Officers of the Cadre of District Judge named in Column No.2 of the table are promoted to the rank of Principal District Judge subject to final decision of the Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009 :-

Sl.	Name of the Officers with designation and present place of posting
1	2
1.	Sri Jai Prakash Singh, District & Additional Sessions Judge-cum- Presiding Officer, Motor Vehicles Accident Claims Tribunal, Hazaribagh
2.	Sri Arjun Modi, District & Additional Sessions Judge, Garhawa
3.	Sri Abni Ranjan Kumar Sinha, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat)

By order of the Court,
Sd/- A. K. Choudhary
Registrar General I/c

Memo. No. Apptt.
XIX (4)/Pro./Apptt. 1/10

Dated Ranchi, theDecember, 2013

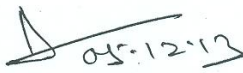
Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. K. Choudhary
Registrar General I/c

Memo. No. 13869-880 Apptt.
XIX (4) Pro. / Apptt/1/10

Dated Ranchi, the 5th December, 2013

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e- Courts Project, I/c NIC Cell..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges of Hazaribagh, Garhwa & Bokaro and the Officers concerned for information and needful.


Registrar General I/c